

NATIONAL COMPANY LAW TRIBUNAL

GUWAHATI BENCH: GUWAHATI

CONTEMPT PETITION NO.01 OF 2018

IN

CP No.25/241/242/GB/2017

Under Section: 425 of the Companies Act, 2013

In the matter of:

Mukesh Goel

... Petitioners

-versus-

Goel Entrade Pvt. Ltd. & Ors.

... Contemnors

Order delivered on 08-02-2018

Coram:

PRESENT

HON'BLE MR. JUSTICE P.K. SAIKIA, MEMBER (JUDICIAL)

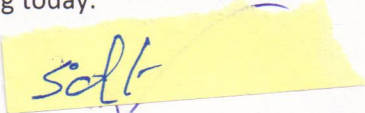
For the Petitioners : None

For the Respondents : None

O R D E R

None appeared before this Bench today at the time of hearing today.

2. List the matter on **21st February, 2018.**


Member (Judicial)

National Company Law Tribunal
Guwahati Bench: Guwahati.

Dated, Guwahati the 08th February, 2018
Deka/08-02-2018

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